

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM
AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 27th of May, 2016

No.HC.VII-52/2016/2091/A ## The Gauhati High Court has been pleased to confirm the services of the following officers of the Arunachal Pradesh Judicial Service in their respective grades, on satisfactory completion of their probation period:

Grade-I:

Sl. No.	Name of Officer	Date of Confirmation
1.	Shri Budi Habung, District & Sessions Judge, West Sessions Division, Yupia	31.03.2012
2.	Shri Nani Grayu, District & Sessions Judge, East Sessions Division, Tezu	31.03.2012
3.	Smt. Jawepu Chai, Additional District & Sessions Judge, Basar	27.05.2015
4.	Shri Ito Basar, Additional District & Sessions Judge, Pasighat	27.05.2015
5.	Shri Yomge Ado, Additional District & Sessions Judge, Bomdila	27.05.2015

Grade-II:

1.	Shri Hirendra Kashyap, CJM-cum-Civil Judge (Senior Division), Capital Complex, Naharlagun	05.08.2015
2.	Shri Tage Halley, CJM-cum-Civil Judge (Senior Division), Aalo	05.08.2015
3.	Shri Komjum Tasso, CJM-cum-Civil Judge (Senior Division), Ziro	05.08.2015
4.	Shri Tadu Tamang, CJM-cum-Civil Judge (Senior Division), Roing.	05.08.2015

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Grade-III:

1.	Shri Tailang Laji, JMFC-cum-Civil Judge (Junior Division), Tawang	09.07.2013
2.	Shri Habung Tangu, JMFC-cum-Civil Judge (Junior Division), Yingkiong.	09.07.2013
3.	Shri Domo Padu, JMFC-cum-Civil Judge (Junior Division), Daporijo	09.07.2013
4.	Shri Damge Niri, JMFC-cum-Civil Judge (Junior Division), Khonsa	09.07.2013

Further, the probation period of the following Officers is extended by one year:

1. Shri Tageng Padoh, CJM-cum-Civil Judge (Senior Division), Seppa
2. Smt. Mary Kamsi, JMFC-cum-Civil Judge (Junior Division), Capital Complex, Naharlagun.

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REGISTRAR (VIGILANCE) 27/5/16

Memo No.HC.VII-52/2016/_____/A dated 27.05.2016

Copy to: -

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, Itanagar.
3. The Accountant General, Arunachal Pradesh, Itanagar.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun for information and necessary action.
6. Shri Budi Habung, District & Sessions Judge, West Sessions Division, Yupia.
7. Shri Nani Grayu, District & Sessions Judge, East Sessions Division, Tezu.
8. Smt. Jaweplu Chai, Additional District & Sessions Judge, Basar.
9. Shri Ito Basar, Additional District & Sessions Judge, Pasighat.
10. Shri Yomge Ado, Additional District & Sessions Judge, Bomdila.
11. Shri Tageng Padoh, CJM-cum-Civil Judge (Senior Division), Seppa.
12. Shri Hirendra Kashyap, CJM-cum-Civil Judge (Senior Division), Capital Complex, Naharlagun.
13. Shri Tage Halley, CJM-cum-Civil Judge (Senior Division), Aalo.
14. Shri Komjum Tasso, CJM-cum-Civil Judge (Senior Division), Ziro.
15. Shri Tadu Tamang, CJM-cum-Civil Judge (Senior Division), Roing.
16. Shri Tailang Laji, JMFC-cum-Civil Judge (Junior Division), Tawang.
17. Shri Habung Tangu, JMFC-cum-Civil Judge (Junior Division), Yingkiong.
18. Shri Domo Padu, JMFC-cum-Civil Judge (Junior Division), Daporijo.

19. Smt. Mary Kamsi, JMFC-cum-Civil Judge (Junior Division), Capital Complex, Nahariagun.
20. Shri Dange Niri, JMFC-cum-Civil Judge (Junior Division), Khonsa.
21. The Director of Information and Public Relation, Govt. of Arunachal Pradesh, Nahariagun with a request to publish the same in the Arunachal Pradesh Gazette.

Sd/-

REGISTRAR (VIGILANCE)